

Fourteenth Loksabha

Session : 4

Date : 16-03-2005

Participants : [Rijju Shri Kiren](#)

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Title: Need to re-name the largest tribe of Arunachal Pradesh 'Dafla', as 'Nyishi' and include 'Puraik' and 'Bangru' communities as sub-tribes.

SHRI KHIREN RIJJU (ARUNACHAL WEST): Hon. Speaker, Sir, I would like to bring to your notice that the State Government of Arunachal Pradesh has recommended to the Government of India that the Nyishi tribes of Arunachal Pradesh have to be included in the Constitution (Scheduled Tribes) Order, 1950. ... (*Interruptions*) They to be included in the Scheduled Tribes List. But it was very unfortunate that one of the major tribals in Arunachal Pradesh, known as the Nyishi, has been written as Dafla. It is considered as derogatory in the local dialect. Thereafter, the Assembly of Arunachal Pradesh also passed a resolution unanimously in this regard so that necessary amendment could be made. But till now there has been no action in this regard.

I would like to request the Government of India, particularly the Ministry of Tribal Affairs to bring an immediate amendment to the Constitution for incorporating the necessary change of the word 'DAFLA' into 'NIYISHI' and for including Puroik and Bangru as sub-tribes.